## PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

**Sub**: High Court of Andhra Pradesh – Letter dated 21.02.2024 of the Hon'ble Chief Justice of India – Conference of Judicial Officers on 2<sup>nd</sup> and 3<sup>rd</sup> March, 2024 in Kachchh, Gujarat – nomination of Judicial Officers of the cadre of District Judge and Chief Judicial Magistrate/Senior Civil Judge to attend and participate in the conference – Reg.

**Ref**: Letter dt: 21.02.2024 of the Hon'ble the Chief Justice of India.

## ORDER ROC.NO.28/SO/2024, DATED 23.02.2024

The High Court has been pleased to nominate the following Judicial Officers to attend and participate in the conference of Judicial Officers scheduled to be held on 2<sup>nd</sup> and 3<sup>rd</sup> March, 2024 in Kachchh, Gujarat organized by the Hon'ble Supreme Court of India. Holding of the said conference is one such event to mark the diamond jubilee celebrations as the Supreme Court of India entered the seventy-fifth year of its establishment on 28<sup>th</sup> January, 2024:

| SI.No. | Names of the<br>Nominated  | Designation  | Mobile<br>Number   | E-mail id   |
|--------|----------------------------|--|--|---|
| = 1    | Judicial Officers          | - 100  |  |   |
| 1.     | Smt. Sunitha               | Principal District   | 9346209058   | sunithagandham1@gmail.com   |
| 4,     | Gandham                    | Judge, East<br>Godavari District.                                    | 7W- 7 1 3 4  | Ero Stronger - #  |
| 2.     | Smt.V.A.L.Satyavathi       | II Addl. District<br>and Sessions<br>Judge, Guntur.                  | 9390023234   | sathyajudge234@gmail.com  |
| 3.     | Smt. N.Santhi              | Special Judge for<br>trial of Offences<br>under the<br>Protection of | 9959595807   | santhimelam@yahoo.com   |
| **     |                            | Children from<br>Sexual Offences<br>Act, 2021<br>(POCSO), Chittoor.  |  |   |
| 4.     | Dr. Yeedu Srinivasa<br>Rao | Senior Faculty Member-II,  | 8919305024   | y.srinu.judge@gmail.com   |
|        |                            | Andhra Pradesh<br>Judicial   | And the state of t | A TO A TO A STATE OF THE STATE |
|        |                            | Academy,<br>Mangalagiri,<br>Guntur District.                         | - 1 . A . N . w  | ALL WAY   |

| 5. | Smt S.Sree Devi              | II Addl. District<br>and Sessions<br>Judge-cum-I<br>Addl.<br>Metropolitan<br>Sessions Judge,<br>Visakhapatnam |            | sridhar.lal9@gmail.com                |
|----|------------------------------|---|------------|---------------------------------------|
| 6. | Smt. M.Anuradha              | Addl. Senior Civil<br>Judge,<br>Srikakulam  | 9989725597 | marellaanuradha@gmail.com             |
| 7. | Srì D.Vijaya<br>Saradhi Raju | Principal Senior<br>Civil Judge,<br>Tirupati, Chittoor<br>District  | 8985556666 | vijayasaradhirajudupati@gmail.<br>com |
| 8. | Sri K.P.Sai Ram              | VI Additional Civil Judge (Senior Division), Vijayawada, Krishna District.                                    | 9849024414 | kp.sairam@aij.gov.in                  |
| 9. | Sri Pattan Shiyaz<br>Khan    | Senior Civil<br>Judge,<br>Narsipatnam,<br>Visakhapatnam<br>District   | 9885758786 | shiyaz.khan@aij.gov.in                |

Further, while enclosing the letter dated 21.02.2024 of the Hon'ble the Chief Justice of India, along with the format and agenda of the conference, all the nominated participants are instructed to be in Ahmedabad on 29.02.2024 as indicated in the conference schedule.

REGISTRAR GENERAL

## To

- 1. All the Unit Heads in Andhra Pradesh
- 2. The Registrar (Vigilance), High Court of Andhra Pradesh
- 3. The Officers concerned.
- 4. The Registrar(IT-cum-CPC), with a request to place the same in the official website of the High Court.
- 5. The Section Officer, B.Spl.,